No.35 : ASSISTANCE SANCTIONED AND DISBURSED BY ALL INDIA FINANCIAL INSTITUTIONS

(Rs. crore)

Institutions	April-October		April-March	
	1997	1998	1996-97	1997-98
Sanctions				
1.IDBI	12,214.2	14,682.6	17,049.9	24,198.6
2.IFCI	6,097.9	5,326.8	7,212.3	10,982.6
3.ICICI*	11,755.6	21,289.2	14,083.8	25,532.0
4.SIDBI	1,674.1	3,314.6	6,485.3	7,484.2
5.IIBI #	1,018.3	1,069.9	816.0	2,061.0
6.RCTC	6.7	7.4	30.5	10.8
7.TDICI	20.0	4.9	16.7	42.8
8.TFCI	135.1	113.0	303.5	320.1
9.LIC	1,046.6	2,317.2	2,820.8	3,563.1
10.UTI	2,059.3	1,999.3	3,669.1	4,579.1
11.GIC @	456.3	821.7	1,273.3	1,172.8
Total	36,484.1	50,946.6	53,761.2	79,947.1
<b>Disbursements</b>				
1.IDBI	7,208.7	7,028.7	11,439.0	15,165.4
2.IFCI	2,338.0	2,461.3	5,157.1	5,650.1
3.ICICI*	7,436.4	9,714.9	11,180.9	15,806.9
4.SIDBI	1,373.8	1,868.9	4,584.7	5,240.7
5.IIBI #	540.0	830.2	549.6	1,153.2
6.RCTC	10.1	6.8	20.7	18.2
7.TDICI	9.3	4.4	24.6	19.2
8.TFCI	98.9	53.0	182.9	186.8
9.LIC	1,264.6	2,525.0	2,960.6	3,971.4
10.UTI	1,360.5	2,007.9	3,336.3	3,499.0
11.GIC @	463.5	747.1	925.4	1,143.8
Total	22,103.8	27,248.2	40,361.8	51,854.7

Source: IDBI and respective financial institutions.

Notes: 1. Data are provisional.

2. Totals are adjusted for inter-institutional flows.

3. TDICI Ltd. has been renamed as "ICICI Venture Funds Management Company Limited" with effect from October 8, 1998.

\* : Inclusive of data relating to SCICI Ltd.which was merged with ICICI Ltd. with effect from April 1,1996.

# : IRBI was rechristened as Industrial Investment Bank of India Ltd.(IIBI), with effect from March 27,1997. The data for 1996-97 pertain to IRBI for the period April

1996 to March 26, 1997.

@ : Relate to GIC and its subsidiaries, annual data include figures for public sector bonds.